

Seventeenth Lok Sabha

pan>

Title: Introduction of the Paternity Benefit Bill, 2019.

SUSHRI S. JOTHIMANI (KARUR): Sir, I beg to move for leave to introduce a Bill to regulate the employment of men in certain establishments for certain periods before and after becoming a father and to provide for paternity benefit and certain other benefits.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to regulate the employment of men in certain establishments for certain periods before and after becoming a father and to provide for paternity benefit and certain other benefits.”

The motion was adopted.

SUSHRI S. JOTHIMANI: Sir, I introduce** the Bill.